NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 12.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL : CA/219 - 223/CAA/2017 APPLICATION NUMBER PETITION NUMBER : NAME OF THE DEMERGED CO.1 : LAKSHMI TECHNOLOGY & ENGG INDUSTRIES LTD NAME OF THE DEMERGED CO.2 : LAKSHMI CARGO COMPANY LTD NAME OF THE RESULTING CO.1 : DHANAJAYA AGRO FARMS PVT LTD NAME OF THE RESULTING CO.2 : CHAKRADHARA AGRO FARMS PVT LTD NAME OF THE RESULTING CO.3 : CHAKRADHARA AEROSPACE & CARGO PVT LTD UNDER SECTION : 230 S.No. Name (in Capital) Represented by Signature

PAWAN JHABAKH

ter Applicant

12.1. Abeliever

ORDER

Counsel for Petitioner present and prayed time for making submissions. At request, time is enlarged. Put up on 03.01.2018 at 10.30 A.M.

_sd/ (K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

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